

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 42(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Monnet Ispat & Energy
Vs
Orissa Sponge Iron & Steel Ltd. & ors.

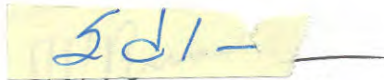
SECTION OF THE COMPANIES ACT: U/s 245

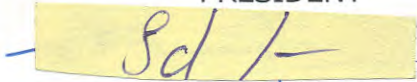
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMJI SRINIVAS	(SR.ADV)	APPLICANT	} Vatsala
2.	SUMESH DHAWAN	(ADV)	"	
3.	VATSALA KAK	(ADV)	"	
4.	Dr. U. K. Chaudhary,	Sr. Adv.	} Respondent No. 6	} Vij
5.	Ms. Ranjana Roy Gawai,	Adv.		
6.	MR. Pawan Kumar	Tawas, Adv.		
7.	MR. Himanshu Vij,	Adv.		
8.	Mr. J.N. At Gopal Mukherjee,	Sr. Adv.	} Respondent No. 1	} Jagan
9.	Mr. Arun katapalia,	Sr Adv		
10.	Mr GAURAV JUNEJA,	Adv		
11.	Mr Sudhir Mahkar,	Sr Adv	} R-5	} Jm
12.	Mr I. Ghosh,	Adv		
13.	Mr. Pawan	Adv	R-8	} Jagan
14.	MR. SAMIRON Borkhatky	Adv.	R-2-5	

P.T.O.

ORDER

To come up before the Regular Principal Bench on 15.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)